NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Franasco Esteban Mayoral Farkas

V/s.

M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION		SIGNATURE
	1. Sagar		Advocate	Accepteller
Fi	or the Pet	ttioner		
2. Aj	y koma it Avisda Ch	amber for	Rosporday	de la companya della companya della companya de la companya della

ORDER

TCP 33/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 5.3.2018.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)